

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 1362
TO BE ANSWERED ON THE 27TH JULY, 2021

Agriculture Land Damaged Due to Flood and Cyclones

1362. SHRIMATI SUPRIYA SULE:
DR. AMOL RAMSING KOLHE:
SHRI MANICKAM TAGORE B:
DR. SUBHASH RAMRAO BHAMRE:
SHRI KULDEEP RAI SHARMA:
DR. DNV SENTHILKUMAR S.:
SHRI SUNIL DATTATRAY TATKARE:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

(a) whether the Government is aware that due to flood and cyclone agricultural land gets damaged every year and if so, the extent of agricultural land damaged by floods and cyclone during the last three years and the current year;

(b) the details of the estimated damage to agricultural output as a result of flooding and cyclone during the said period, State-wise and year-wise;

(c) whether the Government plans to provide special aid to farmers losing revenue due to flooding and cyclone and if so, the details thereof; and

(d) whether the Government is drawing up plans to address the impending damage to agricultural land and losses to farmers/workers as a result of the growing rate of flooding and cyclone each year and if so, the details thereof?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE
कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (d): State-wise details of crop area affected due to hydro-meteorological calamities/hazards during 2018-19, 2019-20, 2020-21 and 2021-22, are given at Annexure.

The State Governments undertake relief measures in the wake of natural disasters from the State Disaster Response Fund (SDRF) already placed at their disposal in accordance with Government of India approved items and norms. Additional assistance is extended from the National Disaster Response Fund (NDRF) as per established procedure, upon receipt of Memorandum from the State. Thereafter, an Inter-Ministerial Central Team (IMCT) is constituted and deputed for an on-the-spot assessment of damage and requirement of funds for relief operations, as per the extant items and norms. The report of the IMCT is considered by the Sub Committee of National Executive Committee (SC-NEC). Thereafter, the High Level Committee (HLC) approves the final quantum of financial assistance.

Annexure

Annexure referred in reply to parts (a) to (d) of the Lok Sabha Unstarred Question No. 1362 due for answer on 27.07.2021.

CROPPED AREA DAMAGED DUE TO HYDRO-METEOROLOGICAL CALAMITIES/HAZARDS

S. No.	State	Cropped area damaged (in lakh ha.)			
		2018-19	2019-20	2020-21	2021-22 (provisional as on 21.07.2021)
1.	Andhra Pradesh	1.67	-	6.81	-
2.	Arunachal Pradesh	0.007	-	0.28	-
3.	Assam	0.31	2	2.67	-
4.	Bihar	-	2.61	7.41	-
5.	Chhattisgarh	-	0.018	-	-
6.	Goa	-	-	-	0.002
7.	Gujarat	-	-	-	1.49
8.	Haryana	-	-	-	-
9.	Himachal Pradesh	0.45	-	0.24	-
10.	Jharkhand	-	-	-	-
11.	Karnataka	3.63	9.35	14.32	0.032
12.	Kerala	1	0.36	-	0.24
13.	Madhya Pradesh	-	60.47	6.68	-
14.	Maharashtra	-	4.17	11.28	0.17
15.	Manipur	0.06	-	-	-
16.	Meghalaya	0.02	-	-	-
17.	Mizoram	-	-	-	-
18.	Nagaland	0.05	-	-	-
19.	Odisha	3.9	1.49	1.8	0.02
20.	Punjab	0.52	1.51	1.23	-
21.	Rajasthan	-	23.92	-	-
22.	Sikkim	-	-	0.02	-
23.	Tamil Nadu	1.22	-	4.63	-
24.	Telangana	-	-	2.39	-
25.	Tripura	0.32	0.014	-	-
26.	Uttar Pradesh	2.9	8.13	1.08	0.07
27.	Uttarakhand	0.55	0.003	-	-
28.	West Bengal	0.49	0.08	5.71	-
	Total	17.097	114.295	66.55	2.024
